

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT – 2

ITEM No232
CP(IB)/56(AHM)2022

Order under Section 95 IBC

IN THE MATTER OF:

Tata Capital Financial Services Ltd
V/s
Archana Jagdish Saboo
(Personal Gaurantor)

.....Applicant

.....Respondent

Order delivered on ..06/06/2022

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Vishal Dave, Adv.
For the Respondent : Ms. Khyati Punjabi, Adv.

ORDER

IRP report is on record. Learned Counsel for the respondent seeks time to file reply.
It is to be filed within seven days.
Matter stands adjourned to 13.07.2022.

-sd-

AJAI DAS MEHROTRA
MEMBER (TECHNICAL)

-sd-

MADAN B GOSAVI
MEMBER (JUDICIAL)